

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

APPLICATION NO. : _____

Applicant (s) *D.C. Harih*

Respondent (s) *Govt.*

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

22.11.02

MA 485/2002 (OA 285/2001)

*Mr. G. L. Sharma, Adv. brief holder for
Mr. P. V. Chell, Counsel for applicant.*

Heard-

*This is an MA for seeking
permission to withdraw OA 285/2001.*

*Mr. Sharma says that the
applicant has got the relief claimed
and an order to this effect has been
passed by the respondents on 15.3.02
(Ann. MA/1).*

*He further says that his client
wants to withdraw the OA.*

*Consequently, this MA is
allowed and, accordingly, OA 285/2001,
which is listed for orders on 17.12.02,
is dismissed as withdrawn.*

[Signature]

[Signature]

A. P. NAGRATH
ADMINISTRATIVE MEMBER

G. L. GUPTA
VICE CHAIRMAN

*copy sent/given
vide 219,200
dated 29.11.02*